

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:734
ANSWERED ON:27.02.2015
STAFF UNDER NRHM
Biju Shri Parayamparanbil Kuttappan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of staff, both medical and non- medical, appointed on contract basis, outsourced under the National Rural Health Mission (NRHM) in the country, cadre-wise and State/UT-wise including Kerala;
- (b) the monthly expenditure incurred towards payment of wages to the aforesaid staff, in the country, State/UT-wise including Kerala; and
- (c) the action taken by the Government for their job security in future?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a): The details are at Annexure-I.

(b): The expenditure incurred towards payment of remuneration to medical and non-medical staff, engaged on contract basis, under National Rural Health Mission (NRHM)-Reproductive & Child Health (RCH) flexible pool during 2014-15 State/Union Territory (UT)-wise up to December 2014 is at Annex-II.

(c): Public Health being a state subject, all the administrative and personnel matters, including that of job security of staff under National Rural Health Mission (NRHM) falls within the purview of respective State/UT Governments. Under NHM, which includes the Sub-Missions of NRHM and National Urban Health Mission (NUHM), the Union Government provides financial support to States/UTs to strengthen their health systems including support for engagement of health workers on contractual basis. The support under NRHM (except for the regular staff supported under Infrastructure Maintenance) is for contractual staff only because the NRHM was approved only for a limited period. It was originally approved for a period till March 2012 and has subsequently been extended for a period till March 2017 only.